

In the National Company Law Tribunal, Jaipur

Item No. 109

CP No. (IB)-241/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Ms. Annu Kumari Somra

.....Applicant/Petitioners

VS.

Jaipur Scientific Agriculture Solution Pvt. Ltd.Respondent

Order delivered on 12.03.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

For Petitioner (s) : Aishwarya, Adv.

For Respondent(s) : Mudit Manohar, Proxy counsel

ORDER

Heard the submissions made by the counsel for the Operational Creditor. Proxy counsel for the Corporate Debtor is present. Against the same Corporate Debtor, the order in another matter is reserved. Therefore, this matter is posted to 08.04.2020.

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**